

DIVISION BENCH
COURT - I

P-103

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/187(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH JULY 2024

IN THE MATTER OF	CENTRAL BANK OF INDIA VS MR. SANDEEP GOYEL
UNDER SECTION	SECTION 95(1)

Appearances via video conference/physically

Mr. S.K. Senapati, Adv.] For the Central Bank of India

Mr. Santosh Kr. Roy Adv.] For the RP
Ms. R. Sanyal Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]

Mr Suryaneel Das, Adv.] For the personal guarantor

ORDER

1. Ld.Counsel for the parties present.
2. Repayment plan of the Personal Guarantor is under consideration.
3. Post this matter on **19.08.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)